भारतीय खिलाढ़ी इजराईल के विरुद्ध नहीं खेले क्योंकि उनका पिछला मैच रावि 2.00 बजे समाप्त हुआ था और इजराइल के विरुद्ध मैच उसी दिन पातः 9.00 बजे शुरू होना था और खिलाड़ी काफी थके हुए थे।

- (ख) जी, नहीं।
- (ग) प्रश्न नहीं उठता ।
- (घ) इजराइली ग्रीर फिलिस्तीनी खिलाड़ियों ने संयुक्त रूप से विश्व टूर्नामेंट में भाग लिया था। यह जान-कारी नहीं है, कि ऐसा भाग लेना पहली बार था।
- (ड.) इजराइल के विरुद्ध न खेलूने का निर्णय भारतीय टेबल्टैनिस संघ द्वारा सरकार के बिना किसी निर्देश के लिया गया था।

नेपाल में उभरती भारत विरोधी लहर 1968. श्री राम जेठमलानी : सरदार जगजीत सिंह श्ररोड़ा : श्री वी० नारायण सामी

क्या विदेश मंत्री यह बताने की कृपा करेंगें कि:

- (क) क्या सरकार का ध्यान 27 मार्च 1989 के टाइम्स आफ इंडिया में "राइजिंग एन्टी इंडिया वेच इन नेपाल" शीर्षक के अन्तर्गत प्रकाशित समाचार की और दिलाया गया है;
- (ख) यदि हां तो उसका ब्यौरा और कारण क्या है ; ग्रौर
- (ग) सरकार द्वारा नेपाल में भारत विरोधी लहर को दबाने के लिये क्या कदम उठाये जा रहे हैं?
- विदेश मंत्रालय में राज्य मंत्री (श्री के. नटकर सिंह): (क) जी हां।

- (ख) सरकार को ऐसी कोई जानकारी नहीं है कि नेपाल में भारत विरोधी लहर उठ रही है।
 - (ग) प्रक्त नहीं उठता।

Recruitment of loaders at the airport

1969. SHRI SUNIL BASU RAY:

SHRIMATI KANAK MUKHERJEE :

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

- (a) what are the modalities of recruiting loaders at the airports by Civil Aviation authorities;
- (b) the officers responsible for recruiting loaders of Calcutta airport involved in the luggage theft racket there; and
- (c) what action has been taken by Government against the concerned officers?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIA-TION AND TOURISM (SHRI SHIVRAJ PATIL): (a) The posts of loaders are filled by direct recruitment from the open market, request for which is sent to the local employment exchanges. SC/ST organisations, etc. are also informed. Before making appointment, the selected candidates are required to submit attestation forms, character certificates from prescribed authorities and other forms. The character and antecedents are also verified from the prescribed authorities before they are confirmed in the service.

(b) and (c) The loaders were recruited as per the laid down procedure, after being interviewed by a duly constituted recruitment board in accordance with the Recruitment and Promotion Rules. Verification

209

of character and antecedents was also carried cut by the authorities. The question of taking action against any specific officer, therefore, does not arise.

Opening of new colleges by Delhi University

1970. SHRI KAPIL VERMA: SHRIMATI VEENA VERMA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that Delhi University had decided not to open any new colleges offering conventional courses in liberal arts, as it was in favour of establishing new colleges which fulfilled the growing need for job-oriented and professional courses, if so, what is the number of new colleges opened in 1987-88;
- (b) what is the intake capacity of Delhi University colleges and what is the approximate figure of candidates who passed the qualifying examination from schools in Delhi in 1988 and were eligible for admission in various undergraduate courses in the current academic session; and
- (c) whether it is a fact that Government propose to open new colleges in Delhi, if so, what are the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDU-CATION AND CULTURE THE MINISTRY OF HUMAN RE-SOURCE DEVELOPMENT (SHRI L.P. SHAHI): (a) The University of Delhi has not taken any such decision.

(b) According to the information furnished by the University, the intake capacity of the Colleges/ institutions affiliated to the Univer-

sity, including the School of Corespondence Courses and the Non-Col legiate Women's Education Board. was 52,152 during the academic session, 1988-89, and the total number of candidates from Schools in Delhi eligible for admission to first degree courses was 51,524.

(c) Delhi Administration proposes to open a College for Applied Sciences for Women in Trans-Yamuna Area.

Threat from extremists for sabotage activities in Pakistan

- 1971. SHRI MURLIDHAR CH-ANDRAKANT BHANDARE: Will the Minister of EXTERNAL AF-FAIRS be pleased to state:
- (a) whether Government's attention has been drawn to the recently reported threat given by Sikh extremists to carry out sabotage activities in Pakistan if the Pak Government fails to support their demand for creation of so-called Khalistan; and
- (b) if so, what is Government's information about the Pak Government's response thereto?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. NATWAR SINGH): (a) Yes, Sir.

(b) Government have no authoritative information in this respect.

Shortcomings of Anti-Dowry Laws

1972. SHRI M. VINCENT: SHRI RAM AWADHESH SINGH:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government are aware that the Anti-Dowry Laws as at present are not effective or otherwise it has too many shortcomings; and